

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1400
TO BE ANSWERED ON 20th SEPTEMBER, 2020

BENEFICIARIES UNDER NATIONAL FOOD SECURITY SCHEME

†1400. **SHRI BALAK NATH:**
SHRI SUMEDHANAND SARASWATI:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries under the National Food Security Scheme in the country including Alwar and Sikar, districts of Rajasthan and other districts during the last two years;
- (b) whether the Government has set any target under the National Food Security Scheme or proposes to set any target in future; and
- (c) if so, the details of funds allocated under the National Food Security Scheme in the country since 1st January, 2020 till date, State-wise?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): A Statement indicating the State/Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) is at Annexure-I and a statement indicating the district wise (including Alwar and Sikar Districts) number of beneficiaries in Rajasthan covered under the Act is at Annexure-II.

(b): The NFSA provides for coverage upto 75% of rural population and upto 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total population. Corresponding to the all India coverage of 75% and 50% in the rural and urban areas, State-wise coverage was determined by the then Planning Commission (now NITI Aayog) by using the National Sample Survey Organization (NSSO) Household Consumption Expenditure Survey data for 2011-12.

At present, against the intended coverage of 81.35 crore, about 80.60 crore beneficiaries are identified by the States/UTs under the Act. No proposal for revision in State/UT-wise coverage is under consideration of the Government.

(c): Foodgrains at subsidized prices is made available by Food Corporation of India (FCI) to the States/UTs under the NFSA, for which food subsidy is released to FCI. Only in the case of States participating in the Decentralized Procurement (DCP), under which State Government take responsibility of procurement of foodgrains and its distribution to the eligible households, that food subsidy is released directly to State Governments. Ministry of Finance allocates scheme-wise fund as a whole. There is no State-wise fund allocation for Food Subsidy. A Statement indicating the fund allocated and released to FCI and DCP States under this scheme is at Annexure-III.

Central Government also provides Central assistance to States/UTs under NFSA for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per approved norms. A statement indicating the funds released to States/UTs under this scheme is at Annexure-IV.
